



2026:AHC:23629-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 1501 of 2026

Vishal @ Vishal Kumar And Another

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Umesh Kumar
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.

HON'BLE ACHAL SACHDEV, J.

1. Sri Umesh Kumar, learned counsel for the petitioners has made a statement at the Bar that he does not want to press this petition and seeks to withdraw it.

2. In view of the above statement, this writ petition is dismissed as withdrawn.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 3, 2026

KU